

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.411/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company		Usha Martin Ventures Ltd & Ors-Vs-Usha martin Ltd & Anr	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MR. JISHNU SAHA SR. ADVOCATE  
MR. JOY SAHA SR. ADVOCATE  
MR. RATNANKO BANERJI SR. ADVOCATE  
MR. ISHAAN SAHA ADVOCATE  
MR. AISHWARYA KUMAR AWASTHI ADVOCATE  
MR. ZEESHAN HAQUE, ADVOCATE

FOR  
THE PETITIONERS.  
IN C/P 411/2017. 7/11/2017.

MR. SHAUNAK MITRA, ADV  
MR. IRAM HASEEN, ADV

For Respondent No. 1 7/11/17

MR. SOUVIK MAZUMDAR  
MR. ARIF ALI

For State Bank of India  
Applicant in I.A. 412/17 in  
C.P. 411/17

Souvik Mazumdar  
07.11.2017.

Mr. Nikhil Thunjhunwala, Advocate  
Mr. V.V.V. Sankar, Advocate

Respondent no. 2

V.V.V.S.S.  
7/11/2017

P.T.O.



**ORDER**

Ld. Counsel for the petitioners and the respondent nos. 1 and 2 as well as Ld. Counsel on behalf of State Bank of India are present.

No time left.

List on 15/12/2017.

(Jinan K.R.)  
Member (J)

(Vijai Pratap Singh)  
Member (J)